

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:488

ANSWERED ON:14.08.2007

STING OPERATION

Barad Shri Jashubhai Dhanabhai;Deora Shri Milind Murl;Prabhu Shri Suresh Prabhakar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has any plan to bring new conduct code for TV industry for sting operations as reported in the Hindustan Times dated July 20, 2007;
- (b) if so, the details thereof;
- (c) whether the Government has also discussed this issue with the representatives of TV industry;
- (d) if so, the response given by them; and
- (e) the further steps taken or likely to be taken by the Government in this regard?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a)&(b) : Yes, Sir. The Govt. is planning to bring a new content code but it is not focussed on sting operations. Details may be seen at www.mib.nic.in

(c)to(e): A committee has been constituted for reviewing Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act 1995 and rules framed thereunder and the guidelines for certification of films prescribed under Cinematography Act 1952 and drafting a new content code.The Committee comprises of the representatives of TV industry apart from several civil society groups and the Code has been discussed with them. Responses have been both for and against the Code. However, the final recommendations of the Committee are yet to be received.